

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

No.LR(B) 47/2017/14,

Dated Shillong, the 10th June, 2025.

OFFICE ORDER

In partial modification to Office Order No.LR (B) 47/2017/12 Dt 12th August 2024, Joint Secretary, Smt. L.L Shangpliang is relieved of all works related to Urban Affairs Department. In addition to works already allocated to him, Joint Secretary, Shri. D. Lyngdoh will also look after all works related to Urban Affairs Department with immediate effect.

Sd/-

Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

Memo. No.LR(B) 47/2017/14-A,

Dated Shillong, the 10th June, 2025.

Copy to:

1. P.S to the Commissioner & Secretary to the Govt. of Meghalaya, Law Department.
2. All Officers of Law Department
3. Law (B) Department.
4. DEO, Law (A) Department to upload the above Order on the website of Law Department

By order etc...,



Joint Secretary to the Govt. of Meghalaya,
Law Department.
